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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO. 73/1996
in
O.A. NO. 1653/1996

New Delhi this the 13th day of May, 1996.

HON'BLE SHRI JUSTICE A. P. RAVANI, CHAIRMAN
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Om Prakash Rai S/O Ram Niwas Rai,
Reception Assistant,
R/O 1/3010, Ram Nagar,
Loni Road, Shahdara,
Delhi-32.

... Applicant

(By Shri G. S. Begrar, Advocate though none appeared)

-Versus-

1. Union of India through
Chief Electoral Officer,
Electoral Office,
ADM National Capital Territory
of Delhi, Old. St. Stephens
College Building,
Kashmere Gate, Delhi.
2. The Staff Selection Commission
through the Officer Incharge,
Block-12, CGO Complex,
Lodhi Road, New Delhi.

... Respondents

ORDER (ORAL)

Shri Justice A. P. Ravani -

No case for review is made out. Hence, R.A.
is rejected.

(K. Muthukumar)
Member (A)

pm
(A. P. Ravani)
Chairman

/as/